

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-156/2007/ 194 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri A. M. Md. Mahiuddin,
Chief Judicial Magistrate-cum-
I/C District and Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 11th January 2019.

Sub: **Permission to leave the station.**

Ref:- Your letter No.DJ/BAK/48/2019/E Dated the 09.01.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to leave the Station w.e.f. the morning of 14.01.2019 till the morning of 17.01.2019, has been granted/~~rejected~~. Shri Binod Prasad, Judicial Magistrate 1st Class, Baksa has been allowed remain in charge of the Court and Office of the District & Sessions Judge as well as Chief Judicial Magistrate, Baksa, Mushalpur during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-156/2007/ 195 /A, dated 11.1.19 Rdas
Copy forwarded for information to:

1. Shri Binod Prasad, Judicial Magistrate 1st Class, Baksa.

Sd/-
JT. REGISTRAR (VIGILANCE)